

**IN THE COURT OF PRINCIPAL CIVIL JUDGE,
BENGALURU RURAL DISTRICT, BENGALURU**

CAUSE LIST DATED 25.05.2021

I Session 11.00 AM to 2.00 PM	II Session 2.45 PM to 5.45 PM
SUMMONS	HEARING
1) O.S.131/2019	16) O.S.223/2010
2) O.S.287/2021	17) O.S.61/2011
3) O.S.385/2021	18) O.S.349/2005
4) O.S.737/1996	19) O.S.795/2011
HEARING	20) O.S.115/2019
5) EX.28/2001	21) O.S.411/2020
6) EX.27/2001	22) O.S.583/2012
7) FDP.1/2004	23) O.S.849/2013
8) O.S.217/2005	ARGUMENTS
9) O.S.1383/2005	24) O.S.669/2009
10) O.S.299/2006	25) O.S.491/2010
11) O.S.1369/2007	26) O.S.47/2013
12) O.S.1971/2007	27) O.S.193/2014
13) O.S.99/2008	28) O.S.115/2016
14) O.S.945/2008	29) O.S.343/2017
15) O.S.1487/2008	30) O.S.1429/2019

Sd/-
Prl. Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE: All advocates are requested to strictly follow SOP dated 21.05.2021 issued by Hon'ble High Court of Karnataka.

DAILY CAUSE LIST OF II ADDITIONAL CIVIL JUDGE ,
BANGALORE RURAL DISTRICT.

25-05-2021

Morning Sessions
Hearing

1. 220/2014
2. 950/2019
3. 1430/2019

Evidence

4. 308/2017
5. 1068/2017
6. 1073/2017
7. 46/2018

Await Summon/Notice

8. FDP 8/2011
9. EX 13/2019
10. 304/2020

Arguments

11. 272/2014
12. 504/2016
13. 38/2018

Objection

14. 86/2021
15. 88/2021

Afternoon Sessions
Steps

1. 364/2011
2. Misc 32/2016
3. FDP 1/2017
4. 258/2019
5. 1574/2019
6. 1006/2020

Summons

7. 634/2016
8. 44/2018
9. 48/2021
10. 68/2021
11. 402/2021
12. 446/2021
13. 450/2021

Orders

14. 1660/2019
15. 934/2020

**III ADDITIONAL CIVIL JUDGE, BENGALURU RURAL
DISTRICT, BENGALURU CAUSE LIST DATED**

25-05-2021

Morning - Sessions

	<u>Hearing</u>
1	O.S. 505/2010
2	O.S. 1061/2011
3	O.S. 143/2013
4	O.S. 103/2014
5	O.S. 1057/2015
6	O.S. 297/2016
7	O.S. 423/2017
8	O.S. 507/2018
	<u>Arguments</u>
9	O.S. 1179/2005
10	O.S. 787/2012
11	O.S. 303/2013
12	O.S. 1049/2013
13	O.S. 87/2014
	<u>Objections</u>
14	O.S. 749/2016
15	O.S. 973/2016

Afternoon - Sessions

	<u>Call on</u>
1	O.S. 693/2008
2	O.S. 707/2011
3	O.S. 597/2014
4	O.S. 999/2014
5	O.S. 103/2016
6	O.S. 403/2017
7	O.S. 321/2018
	<u>Orders</u>
8	O.S. 1179/2007
9	O.S. 151/2008
10	O.S. 1023/2011
11	O.S. 709/2018
12	O.S. 463/2019
	<u>Objections.</u>
13	O.S. 275/2017
14	O.S.1619/2019
15	O.S. 1125/2020

IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL
DISTRICT, BENGALURU

CAUSE LIST DATED: 25.05.2021

1ST SESSION AT 11 A.M	II ND SESSION AT 2.45 P.M
1. O.S. 44/2011	O.S. 928/2012
2. O.S. 946/2005	O.S. 568/2009
3. O.S. 430/2010	O.S. 634/1991
4. O.S. 62/2015	O.S. 542/2005
5. O.S. 640/2016	O.S. 280/2008
6. O.S. 140/2019	O.S. 1154/2012
7. O.S. 110/2019	O.S. 1294/2012
8. FDP 8/2009	O.S. 178/2020
9. O.S. 1050/2016	O.S. 376/2001
10. O.S. 508/2015	O.S. 304/2008
11. O.S. 1442/2018	O.S. 96/2020
12. O.S. 136/2016	Ex. 8/2020
13. O.S. 834/2017	O.S. 646/2020
14 O.S. 1496/2008	Mis. 56/2020
15. O.S. 1708/2008	O.S. 62/2019

Date: 24.05.2021
Place: Bengaluru

sd/-
I Addl. Civil Judge,
Bengaluru Rural District,
Bengaluru.